

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:96  
ANSWERED ON:02.12.2003  
FUNDS FOR MODERNISATION OF POLICE FORCE  
NARESH KUMAR PUGLIA

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the State Governments have requested the Central Government to increase its share in expenditure incurred towards Modernisation of Police Force;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI)

(a): Yes, Sir.

(b)&(c): The Scheme for modernization of State Police Forces (MPF Scheme) was being run on 50:50 cost sharing basis between the Centre and States since 1969-70. Central assistance was given in two ways - 50% as grant-in-aid and 50% as loan. After the annual Central allocation under the Scheme was enhanced to Rs.1000 crore from 2000-01, most of the State Governments have been requesting higher Central assistance, since they were unable to contribute their matching share. A proposal was accordingly prepared to revise the modalities of the implementation of the MPF Scheme, which has been approved recently. The revised scheme, inter-alia, includes change in funding pattern after grouping the States into 3 categories, A, B1 and B2 - mainly on the basis of level of insurgency / militancy / cross border terrorism/being faced by the State. Central funding under the revised Scheme will be 100%, 75% and 60% to these three categories of States respectively from 2003-04. Funds required for modernization of Home Guards will also be provided under this Scheme and the State Governments may include a separate sub-plan for Home Guards in the annual action plans and allocate upto a maximum of 5% of the total annual plan size of the State under the Scheme.

The sub plans of the Left-Wing Extremist (LWE) affected districts of the concerned States would be fully funded by the Central Government irrespective of whether the States fall in category A, B1 or B2 and the same police modernization related items which were admissible under the Scheme for Reimbursement of Security Related Expenditure (SRE) operated by the Internal Security Division of Ministry of Home Affairs will be included in such sub-plans.

To give a focussed attention on modernization of the State Police Forces, it has also been decided to amalgmate the items of police modernization covered under the Scheme for Reimbursement of Security Related Expenditure (SRE) operated by Department of Jammu & Kashmir affairs for the State of Jammu & Kashmir as well as those covered under the SRE Scheme being operated by the Internal Security Division in respect of Left-wing Extremist affected States, with the MPF Scheme from 2003-04. Moreover, the special modernization of state police forces Scheme being operated by the North East Division under which assistance was given in kind to the North Eastern States has been merged with the MPF Scheme from 2003-04. As a result, the Central allocation has been raised from Rs.1000 crore to Rs.1400 crore per annum.